

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
145/241/ND/2018

IN THE MATTER OF:

M/s. Naresh Gupta Petitioner/Applicant
Vs.
M/s. Anupam Mahanjan & Ors. Respondent

Order Under Section 241 of the Companies Act, 2013

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Mr. Manish Kumar, Adv.
For the Respondent : Mr. P. Nagesh, Sr. Adv., Mr. Harshal Kumar, Adv.

ORDER

Ld. Counsel Mr. Manish Kumar appeared through VC on behalf of the Petitioner.

Ld. Sr. Counsel Mr. P. Nagesh appeared on behalf of the Respondent.

The new counsel for the Petitioner seeks time to upgrade the records in the e-portal. Newly added parties seek time to file the reply. Permission is granted.

At the request, list the matter along with all the other pending applications for a physical hearing **on 23.11.2023.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)